

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

48. C.P. 676/(MB)/2019

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**JUSTICE P. N. DESHMUKH (Retd.)**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE**  
**NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2023**

**NAME OF THE PARTIES: - Glen Menezes**  
**V/s**  
**Birla Shloka Limited**

**APPEARANCES: -**

**FOR THE PETITIONER** : Absent

**FOR THE RESPONDENT** : Adv. Vandana Tiwari I/b  
Adv. Dinesh Dubey

**Section: 73(4) of Companies Act, 2013**

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**ORDER**

The Court is convened through Virtual Hearing (VC). Due to paucity of time the matter could not be heard, List the matter on **13.03.2023** for hearing.

**Sd/-**  
**SHYAM BABU GAUTAM**  
**Member (Technical)**

**Sd/-**  
**JUSTICE P. N. DESHMUKH**  
**Member (Judicial)**

Jagdish